

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated: Guwahati, the 29th February, 2024

No. HC.V-05/2024/202/Estt. ## As directed by the competent authority, in view of retirement of Sri Purna Prasad Upadhaya, Registrar (Establishment), on attaining the age of superannuation on 29-02-2024, Registrar (Vigilance) shall remain in charge of Registrar (Establishment) until further Order.

By Order,

Sd/- Shri Sunil Kumar Poddar
REGISTRAR GENERAL
Gauhati High Court.

No. HC.V-05/2024/202A /Estt.

Dated: Guwahati, the 29th February, 2024

Copy for Information and Necessary action:

1. The Registrar (Vigilance/Admn./Judl.) , Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati.
3. Sri Purna Prasad Upadhaya, Registrar (Establishment), Gauhati High Court, Guwahati.
4. The Joint Registrar (.....), Gauhati High Court, Guwahati.
5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
6. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
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11. The Court Manager, Gauhati High Court, Guwahati.
12. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
13. The Administrative Officer (J),Section/Cell, Gauhati High Court, Guwahati.
14. The Court Officer (No. I & II), Gauhati High Court, Guwahati.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.
16. The Order File.

Snp
29/02/2024
REGISTRAR GENERAL
Gauhati High Court.

Rajan J. Sarma
28/2/24